

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:3454  
ANSWERED ON:11.12.2002  
USE OF WIRELESS COMPUTERS  
UMMAREDDY VENKATESWARLU

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether Government have decided to allow the use of wire-free computer;
- (b) if so, by when licensing for indoor use of wireless local area network be not required; and
- (c) the details of hindrances delaying permission of use of wireless computers etc. all over the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SANJAY PASWAN)

- (a): Yes, Sir.
- (b) and (c): As per information received from Wireless Adviser, Government of India.

‘The indoor use of Wireless LAN in 2.4-2.4835Ghz band using IEEE802.11b standard and Bluetooth technology with 100 mill watt (mW) RF power output and spread spectrum modulation has been exempted from licensing with effect from 2nd November, 2002’.